

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


C.P No. 1125/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: Bravo Builders Pvt.Ltd.
V/s.
Cottstown Fashions Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	R. J. Ghag Advocate	In Respondent	

ORDER

CP No. 1125/I&BP/NCLT/MB/MAH/2017

None present from the Petitioner's side, whereas Corporate Debtor's side
Counsel is present.

List this matter on **14.08.2017** with peremptory direction to the Petitioner to
argue the matter on the next date of hearing failing which, the Petition will be
dismissed for default.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)